

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CA No. 36/2016 ✓

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: M/s. Vidya Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**CP No.36/621-(A)/NCLT/MB/MAH/2016 (Compounding)**

1. Although in the presence of the Learned Representative of the Petitioner, the date of the adjournment pronounced was 24.03.2017 duly noted by him but no one is present.
2. The Registry is directed to issue a Notice of the next date of hearing.  
Adjourned to **27.04.2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **24.03.2017**